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#### IN THE HIGH COURT OF DELHI AT NEW DELHI

W.P.(C) 9374/2015, CM APPL. 21790/2015, CM APPL. 21791/2015 +& CM APPL. 4231/2016 INDRAPRASTHA GAS LIMITED .....Petitioner

Mr. S. K. Pandey, Mr. Awanish Through: Kumar. Mr. Chandrashekhar Chaklabbi, Mr. Anshul Rai and Mr. Rajan Parmar, Advocates

versus

#### PETROLEUM & NATURAL GAS REGULATORY BOARD & ANR. .....Respondents

Through: Mr. Rahguvendra P. Shankar, ASG with Mr. Rahul Sagar Sahya, Mr. Utkarsh Sharma, Ms. Harshita Tomar, Mrs. Sanskriti Bharadwaj, Mr. Suyash Gaur, Mr. Neelabh Bist and Ms. Pallavi Mishra, Advocates for Respondent/PNGRB Mr. Trinith, Ms. Utsha Das Gupta, Ms. Nisha and Ms. Priyanka, Advocates for Intervenor. Ms. Monika Arora, CGSC with Ms. Anamika Thakur, Mr. Subhrodeep Saha and Mr. Prabhat Kumar, Advocates for UOI

(40)

W.P.(C) 11148/2020 +MAHANAGAR GAS LIMITED .....Petitioner Mr. Trinith, Ms. Utsha Das Gupta, Ms. Through: Nisha and Ms. Priyanka, Advocates

versus

W.P.(C) 8902/2024 & Connected Matters

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### PETROLEUM AND NATURAL GAS REGULATORY BOARD & ANR. .....Respondents

Through: Mr. Rahguvendra P. Shankar, ASG with Mr. Rahul Sagar Sahya, Mr. Utkarsh Sharma, Ms. Harshita Tomar, Mrs. Sanskriti Bharadwaj, Mr. Suyash Gaur, Mr. Neelabh Bist and Ms. Pallavi Mishra, Advocates for Respondent/PNGRB Ms. Pratima N. Lakra, CGSC with Mr. Chandan Prajapati and Ms. Kashish Baweja, Advocates for R-2.

(41)

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W.P.(C) 8902/2024, CM APPL. 36327/2024, CM APPL. 36328/2024 & CM APPL. 13576/2025

MAHANAGAR GAS LIMITED .....Petitioner Through: Mr. Parag P Tripathi, Senior Advocate

with Mr. Trinath Tadakamalla, Ms. Utsha Dasgupta, Ms. Nisha Bhatia and Ms. Priyanka Jaiswal, Advocates.

versus

#### PETROLEUM AND NATURAL GAS REGULATORY BOARD AND ANR. .....Respondents

Through: Mr. Raghavendra P. Shankar, ASG with Mr. Utkarsh Sharma, Mr. Suyash Gaur, Ms. Pallavi Mishra and Mr. Neelabh Bisht, Advocates for PNGRB. Mr. Rakesh Kumar, CGSC with Mr. Vedansh Anand, GP for R-2/UOI.

(42)

W.P.(C) 1017/2021 & CM APPL. 2821/2021
GUJARAT GAS LIMITED .....Petitioner
Through: Mr. Piyush Joshi, Ms. Sumiti Yadava,

W.P.(C) 8902/2024 & Connected Matters

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Ms. Chand Chopra, Ms. Vatsla Bhatia, Ms. Amrita Diwedi and Ms. Neha Bhupathiraju, Advocates.

#### versus

# PETROLEUM AND NATURAL GAS REGULATORY BOARD & ....Respondents

Through: Mr. Rahguvendra P. Shankar, ASG with Mr. Rahul Sagar Sahya, Mr. Utkarsh Sharma, Ms. Harshita Tomar, Mrs. Sanskriti Bharadwaj, Mr. Suyash Gaur, Mr. Neelabh Bist and Ms. Pallavi Mishra, Advocates for Respondent/PNGRB

(43)

# W.P.(C) 3369/2022, CM APPL. 9845/2022, CM APPL. 9847/2022 & CM APPL. 74345/2024 SABARMATI GAS LIMITED .....Petitioner Through: Mr. Piyush Joshi, Ms. Sumiti Yadava, Ms. Chand Chopra, Ms. Vatsla Bhatia, Ms. Amrita Diwedi and Ms. Neha Bhupathiraju, Advocates.

versus

## PETROLEUM AND NATURAL GAS REGULATORY BOARD & ANR. .....Respondents

Through: Mr. Rahguvendra P. Shankar, ASG with Mr. Rahul Sagar Sahya, Mr. Utkarsh Sharma, Ms. Harshita Tomar, Mrs. Sanskriti Bharadwaj, Mr. Suyash Gaur, Mr. Neelabh Bist and Ms. Pallavi Mishra, Advocates for Respondent/PNGRB Mr. Ripu Daman Bhardwaj, CGSC for UOI with Mr. Kushagra Kumar, Mr. Abhinav Bhardwaj and Mr. Amit

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Kumar Rana, Advocates

(44)

#### W.P.(C) 3911/2022 & CM APPL. 11635/2022 TRIPURA NATURAL GAS COMPANY LIMITED THROUGH ITS GENERAL MANAGER (PROJECT) .....Petitioner Through: Mr. N.L. Ganapathi and Mr. Jai Raina, Advocates

versus

#### PETROLEUM AND NATURAL GAS REGULATORY BOARD THROUGH ITS SECRETARY .....Respondent

Through: Mr. Rahguvendra P. Shankar, ASG with Mr. Rahul Sagar Sahya, Mr. Utkarsh Sharma, Ms. Harshita Tomar, Mrs. Sanskriti Bharadwaj, Mr. Suyash Gaur, Mr. Neelabh Bist and Ms. Pallavi Mishra, Advocates for Respondent/PNGRB

(45)

# W.P.(C) 3913/2022 & CM APPL. 11641/2022 VADODARA GAS LIMITED THROUGH ITS COMPANY SECRETARY AND HOD(HR) .....Petitioner Through: Mr. N.L. Ganapathi and Mr. Jai Raina,

Advocates

versus

#### PETROLEUM AND NATURAL GAS REGULATORY BOARD THROUGH ITS SECRETARY .....Respondent

- Through: Mr. Rahguvendra P. Shankar, ASG with Mr. Rahul Sagar Sahya, Mr. Utkarsh Sharma, Ms. Harshita Tomar, Mrs. Sanskriti Bharadwaj, Mr. Suyash Gaur, Mr. Neelabh Bist and Ms. Pallavi Mishra, Advocates for Respondent/PNGRB
- (46)
- + W.P.(C) 10060/2024, CM APPL. 41106/2024 & CM APPL. 13574/2025

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#### INDRAPRASTHA GAS LIMITED .....Petitioner Through: Mr. Saurav Agrawal and Mr. Anshuman Chowdhury, Advocates

#### versus

# PETROLEUM AND NATURAL GAS REGULATORY BOARD & .....Respondents

Through: Mr. Raghavendra P. Shankar, ASG with Mr. Utkarsh Sharma, Mr. Suyash Gaur, Ms. Pallavi Mishra and Mr. Neelabh Bisht, Advocates for PNGRB. Mr. Amit Acharya, GP for R-2/UOI.

(47)

W.P.(C) 15834/2024, CM APPL. 66461/2024, CM APPL. 66462/2024 & CM APPL. 13446/2025

GODAVARI GAS PVT LTD .....Petitioner Through: Mr. Anshuman Chowdhury, Advocate

#### versus

#### PETROLEUM AND NATURAL GAS REGULATORY BOARD

.....Respondent

Through: Mr. Raghavendra P. Shankar, ASG with Mr. Utkarsh Sharma, Mr. Suyash Gaur, Ms. Pallavi Mishra and Mr. Neelabh Bisht, Advocates for PNGRB.

(48)

+ W.P.(C) 15835/2024, CM APPL. 66463/2024, CM APPL. 66464/2024
& CM APPL. 13566/2025

GAIL GAS LIMITED .....Petitioner Through: Mr. Anshuman Chowdhury, Advocate

versus

#### PETROLEUM AND NATURAL GAS REGULATORY BOARD

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.....Respondent

Through: Mr. Raghavendra P. Shankar, ASG with Mr. Utkarsh Sharma, Mr. Suyash Gaur, Ms. Pallavi Mishra and Mr. Neelabh Bisht, Advocates for PNGRB.

(49)

+ W.P.(C) 15836/2024, CM APPL. 66466/2024, CM APPL. 66467/2024
& CM APPL. 13565/2025

RAJASTHAN STATE GAS LIMITED .....Petitioner Through: Mr. Anshuman Chowdhury, Advocate

#### versus

#### PETROLEUM AND NATURAL GAS REGULATORY BOARD

.....Respondent

Through: Mr. Raghavendra P. Shankar, ASG with Mr. Utkarsh Sharma, Mr. Suyash Gaur, Ms. Pallavi Mishra and Mr. Neelabh Bisht, Advocates for PNGRB.

(50)

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W.P.(C) 15837/2024, CM APPL. 66468/2024, CM APPL. 66469/2024 & CM APPL. 13575/2025

GREEN GAS LIMITED .....Petitioner Through: Mr. Anshuman Chowdhury, Advocate

#### versus

#### PETROLEUM AND NATURAL GAS REGULATORY BOARD

.....Respondent

Through: Mr. Raghavendra P. Shankar, ASG with Mr. Utkarsh Sharma, Mr. Suyash Gaur, Ms. Pallavi Mishra and Mr. Neelabh Bisht, Advocates for PNGRB.

(51)

W.P.(C) 15923/2024, CM APPL. 66816/2024, CM APPL. 66817/2024

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#### & CM APPL. 13449/2025

HARIDWAR NATURAL GAS PVT LTD .....Petitioner Through: Mr. Anshuman Chowdhury, Advocate

#### versus

PETROLEUM AND NATURAL BOARD .....Respondent Through: Mr. Raghavendra P. Shankar, ASG with Mr. Utkarsh Sharma, Mr. Suyash Gaur, Ms. Pallavi Mishra and Mr. Neelabh Bisht, Advocates for PNGRB.

(52)

+ W.P.(C) 15938/2024, CM APPL. 67004/2024, CM APPL. 67005/2024
& CM APPL. 13445/2025

GOA NATURAL GAS PVT LTD .....Petitioner Through: Mr. Anshuman Chowdhury, Advocate

versus

#### PETROLEUM AND NATURAL GAS REGULATORY BOARD

.....Respondent

Through: Mr. Raghavendra P. Shankar, ASG with Mr. Utkarsh Sharma, Mr. Suyash Gaur, Ms. Pallavi Mishra and Mr. Neelabh Bisht, Advocates for PNGRB.

(53)

+ W.P.(C) 8906/2024, CM APPL. 36343/2024, CM APPL. 36344/2024, CM APPL. 36345/2024 & CM APPL. 13564/2025

GUJARAT GAS LIMITED	Petitioner
Through:	Mr. Parag P. Tripathi, Sr. Advocate
	with Mr. Piyush Joshi, Ms. Sumiti
	Yadava, Ms. Chand Chopra, Ms.
	Vatsla Bhatia, Ms. Amrita and Ms.

#### W.P.(C) 8902/2024 & Connected Matters

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Neha Bhupathiraju, Advocates.

#### versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD THROUGH THE SECRETARY & ANR. .....Respondents Through: Mr. Raghavendra P. Shankar, ASG with Mr. Utkarsh Sharma, Mr. Suyash Gaur, Ms. Pallavi Mishra and Mr. Neelabh Bisht, Advocates for PNGRB. Mr. Rakesh Kumar, CGSC with Mr. Vedansh Anand, GP for R-2/UOI.

(54)

W.P.(C) 17105/2024, CM APPL. 72501/2024, CM APPL. 72502/2024 & CM APPL.13444/2025

#### SABARMATI GAS LIMITED

.....Petitioner

Through: Mr. Parag P Tripathi, Sr. Advocate with Mr. Piyush Joshi, Ms. Sumiti Yadava, Ms. Chand Chopra, Ms. Vatsala Bhatia, Ms. Meghna Sengupta and Ms. Amrita Dwivedi, Advocates

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD & ANR. .....Respondents

Through: Mr. Raghavendra P. Shankar, ASG with Mr. Utkarsh Sharma, Mr. Suyash Gaur, Ms. Pallavi Mishra and Mr. Neelabh Bisht, Advocates for PNGRB. Ms. Rukhmini Bobde, CGSC with Mr. Mr. Jatin Dhamija, Mr. Amlaan Kumar and Mr. Vinayak Aren, Advocates for UOI.

(55)

W.P.(C) 17789/2024 & CM APPL. 75755/2024

#### W.P.(C) 8902/2024 & Connected Matters

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#### CENTRAL U.P GAS LIMITED .....Petitioner Through: Mr. Shiv Kumar Pandey and Mr. Rajan Parmar, Advocates

#### versus

# PETROLEUM AND NATURAL GAS REGULATORY BOARD & ANR. .....Respondents

Through: Mr. Raghavendra P. Shankar, ASG with Mr. Utkarsh Sharma, Mr. Suyash Gaur, Ms. Pallavi Mishra and Mr. Neelabh Bisht, Advocates for PNGRB. Mr. Nishant Gautam, CGSC with Mr. Mr. Vipul Verma and Mr. Prithviraj Dey, Advocates for R-2/UOI.

(56)

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W.P.(C) 103/2025, CM APPL. 412/2025, CM APPL. 413/2025 & CM APPL. 22281/2025

M/S ASSAM GAS COMPANY LIMITED .....Petitioner Through: Ms. Molshree Bhatnagar and Mr. Paritosh Bisen, Advocates.

#### versus

# PETROLEUM AND NATURAL GAS REGULATORY BOARD & ANR. .....Respondents

Through: Mr. Raghavendra P. Shankar, ASG with Mr. Utkarsh Sharma, Mr. Suyash Gaur, Ms. Pallavi Mishra and Mr. Neelabh Bisht, Advocates for PNGRB. Mr. Rakesh Kumar, CGSC with Mr. Vedansh Anand, GP for R-2/UOI.

(57)

W.P.(C) 2981/2025, CM APPL. 14110/2025 & CM APPL. 14111/2025

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#### TRIPURA NATURAL GAS COMPANY LIMITED .....Petitioner Through: Mr. N.L. Ganapathi and Mr. Jai Raina, Advocates.

versus

#### PETROLEUM AND NATURAL GAS REGULATORY BOARD

.....Respondent

Through: Mr. Raghavendra P. Shankar, ASG with Mr. Utkarsh Sharma, Mr. Suyash Gaur, Ms. Pallavi Mishra and Mr. Neelabh Bisht, Advocates for PNGRB.

(58)

W.P.(C) 3196/2025 & CM APPL. 14927/2025

.....Petitioner

VADODARA GAS LIMITED Through: Mr. N.J

Mr. N.L. Ganapathi and Mr. Jai Raina, Advocates.

versus

#### PETROLEUM AND NATURAL GAS REGULATORY BOARD

.....Respondent

Through: Mr. Raghavendra P. Shankar, ASG with Mr. Utkarsh Sharma, Mr. Suyash Gaur, Ms. Pallavi Mishra and Mr. Neelabh Bisht, Advocates for PNGRB.

(59)

+ W.P.(C) 4055/2025, CM APPL. 18889/2025 & CM APPL. 18890/2025

MAHARASHTRA NATURAL GAS LIMITED .....Petitioner Through: Mr. Ramji Srinivasan, Senior Advocate with Mr. Trinath, Ms. Utsha Dasgupta, Ms. Nisha Bhatia and Ms. Priyanka Jaiswal, Advocates.

versus

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#### PETROLEUM AND NATURAL GAS REGULATORY BOARD

.....Respondent

Through: Mr. Raghavendra P. Shankar, ASG with Mr. Utkarsh Sharma, Mr. Suyash Gaur, Ms. Pallavi Mishra and Mr. Neelabh Bisht, Advocates for PNGRB. Ms. Radhika Bishwajit Dubey, CGSC with Ms. Laavanya Kaushik (GP), Ms.

Gurleen Kaur Waraich and Mr. Kritarth Upadhyay, Advocates for R-2/UOI.

#### CORAM: HON'BLE THE CHIEF JUSTICE HON'BLE MR. JUSTICE TUSHAR RAO GEDELA

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#### <u>ORDER</u> 15.05.2025

List on 16.05.2025 at 2:30 PM.

#### DEVENDRA KUMAR UPADHYAYA, CJ

#### TUSHAR RAO GEDELA, J

MAY 15, 2025 *kct* 

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